

(c) the details of criteria laid down for allocation of such seats to different Union Territories:

(d) the number of seats allotted, U.T.-wise; and

(e) the action taken by the Government to enhance the quota of MBBS seats to the Union Territory of Daman and Diu for the academic year 1997-98?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b). MBBS seats to Daman and Diu, UT, are released from the Central Pool, constituted by seeking voluntary contribution from states and certain other institutions. Due to limited availability of seats in the central Pool, it has not been possible to increase the allocation of MBBS seats to UT of Daman and Diu.

(c) Allocation of seats of different States/UTs depend upon the overall availability of seats in the Central Pool and factors like its size, population, geography etc. as well as special needs.

(d) Allocation of MBBS and BDS seats allocated to various UTs during 1996-97 is given below :

S. No.	Name of the UT	Seats allocated during 1996-97	
		MBBS	BDS
1.	A and N Islands	16	2
2.	Lakshdweep	10	2
3.	Dadra and Nagar Haveli	3	2
4.	Daman and Diu	2	2
5.	Chandigarh	0	1

(e) Any enhancement in quota of MBBS seats to Daman and Diu UT during 1997-98 would depend upon the increase in size of the Central Pool.

Admission in KVS

3406. SHRIMATI GEETA MUKHERJEE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that though Members of Parliament are being refused admission to the nominees in Kendriya Vidyalayas by Kendriya Vidyalaya Sangathan the same are being ordered as late as November 1996 in favour of instrumentalities of different States; and

(b) if so, the details of such admissions made during the current academic session?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) and (b). No admissions on special dispensation have been ordered by Kendriya Vidyalaya Sangathan in compliance with the directives of the Hon'ble High Court of Delhi.

Liposuction Treatment

3407. SHRI UDAYSINGRAO GAIKWAD : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether attention of the Government has been drawn to certain advertisements appeared on behalf of 'Vital Weight Clinic' of New Delhi on November 17, 1996 claiming body shaping by Liposuction treatment;

(b) if so, the details thereof;

(c) whether efficiency of Liposuction treatment has been tried and approved by any Government Laboratory so far;

(d) if so, the details thereof with reasons for not introducing the same in Government Institutions; and

(e) if not, the reasons for allowing publication of such misleading advertisement exploiting the simple people?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (d). Yes, Sir, Liposuction is a surgical procedure for removal of unwanted fat deposits from specific parts of the body. The procedure has been performed successfully on a few cases in the Plastic Surgery Departments of certain Government Hospitals.

(e) Does not arise.

Upper Wardha Irrigation Project

3408. SHRI ANANT GUDHE : Will the Minister of WATER RESOURCES be pleased to state :

(a) the estimated cost and time schedule for Upper Wardha irrigation project at the time of clearance and present cost of the proposal and details of escalation in cost and time and reasons therefor;

(b) the details of stipulated and actual release of funds;

(c) the steps taken on review of this ongoing irrigation project, for release of funds for its expeditious completion; and

(d) details of funds provided during the current year?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) The Project was originally approved by the Planning Commission in May, 1976 for an estimated cost of Rs. 39.88 crores and the project was scheduled for completion by 1984. The latest estimated cost of the Project including Command Area Development works is Rs. 659.51 crores and the Project is now scheduled for completion in June, 2000. The actual time of completion depends upon availability of funds. The main reasons for time overrun and cost escalation are as under :

(1) Shifting of the dam site.